

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.06.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 349 of 2020 Part Heard	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr. With	Shruti Munjal	Sripriya Kumar- IRP Vijaya Kumar-R1 Gautam Shivshankar-R2
2.	Comp. App. (AT) (Ins) No. 765 of 2020 Part Heard	P R Venkatesh Vs. Sripriya Kumar & Ors.	Goutham Shivshankar	Vijaykumar Sripriya Kumar-IRP
3.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP
4.	Comp. App. (AT) (Ins) No. 539 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury
5.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	Anurag Kumar Singh Ashish Rana-R1 Vikram Hegde Subrata Maity-R2
6.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
7.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
8.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
9.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP

10.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
11.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
12.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
13.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
14.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
15.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
16.	Comp. App. (AT) (Ins) No. 927 of 2020 Part Heard	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Kr. Gupta-R1
17.	Comp. App. (AT) (Ins) No. 951 of 2020	Crown Tobacco Company Pvt. Ltd. Vs. Crale Foodlinks Pvt. Ltd. & Ors.	Mayank Kshirsagar	Royston J. Pereira- R1 Kunal Cheema-R2 & R3
18.	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	Easha Kadian Raghvendra Singh- R1
19.	Comp. App. (AT) (Ins) No. 968 of 2020	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan
20.	Comp. App. (AT) (Ins) No. 1011 of 2020 & I.A. No. 2753 of 2020	Power Grid Corporation of India Ltd. Vs. Summit Binani & Anr.	Ranjitha Ramachandran	Misha-R1 Prabh Simran Kaur Charu Bansal-R1 Praful Goyal-R2 Shivangi Kumar-RP

21.	Comp. App. (AT) (Ins) No. 1087 of 2020	S. Ravindranathan Vs. Sundaram BNP Paribas Home Finance Ltd. & Anr.	Rohan Rajasekaran	S. Sathiyarayanan-R1 S. Venkatesan-R2
22.	Comp. App. (AT) No. 147 of 2020 Part Heard	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamal kant Jha Adeeba Mujahid Ravi Singh

For Admission (After Notice)

23.	Comp. App. (AT) (Ins) No. 284 of 2021	Jaysukhal Naranbhai Gohel Vs. Centillion Solutions & Services Pvt. Ltd. & Anr.	Pulkit Tare	Ashish Kothari-R1
24.	Comp. App. (AT) (Ins) No. 329 of 2021	JMC Projects (India) Ltd. Vs. The Indure Pvt. Ltd.	Vikas Mishra	
25.	Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
26.	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
27.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
28.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar